

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2427/2011
With
OA NO. 2238/2012
with
With OA No2252/2012

New Delhi, this the 03 day of October, 2016

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avatar Agrawal, Member (J)**

OA No. 2427/2011

Shri Charan Singh,
S/o Shri Jai Pal Singh
Aged about 46 years
R/o 1-4, Sector 27,
NOIDAApplicant

(By Advocate: Mr.M.K. Bhardwaj)

Versus

1. North Delhi Municipal Corporation
Through its Commissioner
Dr. S.P. Mukherjee Civic Centre
Jawharlal Nehru Marg,
New Delhi-2
2. The Commissioner
North Delhi Municipal Corporation, Uduog, Sadan
Patpat Ganj Industrial Area
Delhi

3. The Comissioner
East Delhi Municipal Corporation, Udog Sadan,
Patpat Ganj Industrial Area
Delhi.
4. The Director (Personnel)
North Delhi Municipal Corporation
Dr. S.P. Mukherjee Civic Centre, 22nd Floor
Jawharlal Nehru Marg, New Delhi. -2
5. Addl. Dy. Commissioner (Engg.)
Dr.S.P. Mukherjee Civic Centre
Jawharlal Nehru Marg, New Delhi-2 .. Respondents

(By Advocate: Shri R.N. Singh OAs Nos. 2238/12 & OA 2252/12 and Mr. R.K.Jain in OA No.2427/11)

OA No. 2252/2012

Krishan Kumar Dhiraan
S/o Late Shri Hari Ram,
R/o SD 351, Towar Apptt, Pitam Pura, Dehi-110088
.....Applicant

(By Advocate: Mr.M.K. Bhardwaj)

Versus

Govt. of NCT of Delhi & Ors.

1. Lt. Government of Delhi
Raj Niwas, 5 Sham Nath Marg, Delhi
2. The Director
Local Bodies, Delhi Secretariat,
I.P. Estate, New Delhi.

3. The Director (Pers.)
North Delhi Municipal Corporation
22nd Floor, Dr.S.P. Mukherjee, Civic Centre
Jawahar Lal Nehru Marg, New Delhi-2
4. The Commissioner
North Delhi Municipal Corporation
4th Floor , Dr. S.P. Mukherjee, Civic Centre
Jawahar Lal Nehru Marg, New Delhi-2
5. Assistant Commissioner (Estt.)
North Delhi Municipal Corporation,
22nd Floor, Dr. S.P. Mukherjee, Civic Centre
Jawahar Lal Nehru Marg, New Delhi-2 .. Respondents

(By Advocate: Shri R.N. Singh OAs Nos. 2238/12 & OA 2252/12 and Mr. R.K.Jain in OA No.2427/11)

OA No. 2238/2012

Satish Kumar Vashishth
S/o Shri Roshan Lal Sharma
R/o 575, Nimri Colony, Delhi-110052.Applicant

(By Advocate: Mr.M.K. Bhardwaj)

Versus

The Municipal Corporation of Delhi.

1. Through its Commissioner
North Delhi Municipal Corporation
4th Floor, Dr. S.P. Mukherjee, Civic Centre,
Jawharlal Nehru Marg,
New Delhi-2

2. The Director (Pers.)
North Delhi Municipal Corporation,
22nd Floor, Dr. S.P. Mukherjee, Civic Centre
Jawahar Lal Nehru, New Delhi-2
3. Assistant Commissioner (Estt)
North Delhi Municipal Corporation
22nd Floor, Dr. S.P. Mukherjee, Civic Centre
Jawahar Lal Nehru Marg, New Delhi-2 .. Respondents

(By Advocate: Shri R.N. Singh OAs Nos. 2238/12 & OA 2252/12 and Mr. R.K.Jain in OA No.2427/11)

ORDER (ORAL)

By Mr. Shekhar Agarwal, Member (A):-

Today, when these OAs were taken up for hearing, learned counsel for the respondents, Mr. R. N. Singh has produced a copy of the order dated 21.07.2016 by which the promotions have been granted to the Applicants of the OAs Nos. 2427/11 and 2252/12. Learned counsel for the applicant submitted that the promotion of Mr. Satish Kumar Vashishth, applicant of OA No.2238/2012 has also been granted under PH category. The aforesaid order was perused by the learned counsel for the applicants and it has been agreed upon that since promotions of these applicants have already been granted these OAs have been become infructuous. Accordingly, these three OAs are disposed of as infructuous.

**(Dr. Brahm Avatar Agrawal)
Member (J)**

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**(Shekhar Agarwal)
Member (A)**

